

[English]

MR. SPEAKER: You should please understand that if every Member is entrusting the Speaker with administrative duties, I will have to lose my clout over the legislative duties. You please understand that everybody is standing and asking me to do something or the other. It does not look nice. It is not in keeping with the dignity of the Chair also.

Now Papers to be laid on the Table.

12.53 hrs.

PAPERS LAID ON THE TABLE

Draft National Population Policy — Expert Group on Population Policy

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): On behalf of Shri B. Shankaranand, I beg to lay on the Table a copy of the Draft National Population Policy — Expert Group on Population Policy (Hindi and English versions).

[Placed in Library See No. LT 5996/94]

Review on the working of and Annual Report of Konkan Railway Corporation Limited, New Delhi for 1992-93 etc.

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Konkan Railway Corporation Limited, New Delhi, for the year 1992-93.
- (ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5997/94]

Annual Report and Review on the working of Central Zoo Authority, New Delhi for 1991-92 etc.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi for the year 1991-92, alongwith Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Zoo Authority, New Delhi, for the year 1991-92.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5998/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Zoo Authority, New Delhi, for the year 1992-93.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 5999/94]

- (5) A copy each of the following Notifications (Hindi and English versions) under section 26 of the Environment (Protection) Act, 1986:—

- (i) The Environment (Protection) Amendment Rules, 1994 published in Notification No. G.S.R. 320(E) in Gazette of India dated the 16th March, 1994.

- (ii) S.O. 230(E) published in Gazette of India dated the 17th March, 1994 containing corrigenda to the Notification No. S.O. 60(E) dated the 27th January, 1994.

- (iii) S.O. 356(E) published in Gazette of India dated the 4th May, 1994 making certain amendments to the Notification No. S.O. 60(E) dated the 27th January, 1994

[Placed in Library. See No. LT 6000/94]

Review on the working of and Annual Report of Goa Meat Complex Limited, Panjim for 1992-93 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Goa Meat Complex Limited, Panjim, for the year 1992-93.

- (ii) Annual Report of the Goa Meat Complex Limited, Panjim for the year 1992-93, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 6001/94]

**Notification under the Central Excises
and Salt Act, 1944 etc.**

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (DEPARTMENT OF
YOUTH AFFAIRS AND SPORTS) AND
MINISTER OF STATE IN THE MINISTRY
OF PARLIAMENTARY AFFAIRS (SHRI
MUKUL WASNIK): On behalf of Shri M.V.
Chandrashekhara Murthy I beg to lay on
the Table:

(1) A copy each of the following
Notifications (Hindi and English
versions) under sub-section (2) of
sections 38 of the Central Excises
and Salt Act, 1944:—

- (i) G.S.R. 335(E) published in
Gazette of India dated the
28th March, 1994 together
with an explanatory
memorandum making certain
amendments in the
Notification No. 1/93-CE,
dated the 28th February,
1993.
- (ii) G.S.R. 336(E) published in
Gazette of India dated the
28th March, 1994 together
with an explanatory
memorandum making certain
amendments to the
Notification No. 16/94-CE,
dated the 1st March, 1994.
- (iii) G.S.R. 363(E) published in
Gazette of India dated the
6th April, 1994 together with
an explanatory memorandum
seeking to exempt textured
synthetic filament yarn made
out of non-textured synthetic
filament yarn in which is
cleared/imported before the

1st March, 1994 to the extent
of duty already paid on the
non-textured yarn provided no
credit has been availed of.

- (iv) G.S.R. 364(E) published in
Gazette of India dated the
6th April, 1994 together with
an explanatory memorandum
seeking to exempt textured
artificial filament yarn made
out of non-textured artificial
filament yarn which is
cleared/imported before the
1st March, 1994 to the extent
of duty already paid on the
non-textured yarn provided no
credit has been availed of.
- (v) G.S.R. 365(E) published in
Gazette of India dated the
6th April, 1994 together with
an explanatory memorandum
seeking to exempt double or
multiple-fold yarn made out of
duty paid yarn which is
cleared/imported before the
1st March, 1994 to the extent
of duty already paid on such
yarns provided no credit has
been availed of.
- (vi) G.S.R. 366(E) published in
Gazette of India dated the
6th April, 1994 together with
an explanatory memorandum
regarding exemption to
Shawls, mufflers, handker-
chiefs etc. from the whole of
the excise duty leviable
thereon.
- (vii) G.S.R. 367(E) published in
Gazette of India dated the
6th April 1994 together with
an explanatory memorandum
making certain amendments

to the Notification No. 26/94-CE dated the 1st March, 1994.

- (viii) G.S.R. 368(E) published in Gazette of India dated the 6th April, 1994 together with an explanatory memorandum making certain amendments to the Notification No. 7/94-CE dated the 1st March, 1994.

- (ix) The Central Excise (Second Amendment Rules, 1994 published in Notification No. G.S.R. 369(E) in Gazette of India dated the 6th April, 1994 together with an explanatory memorandum.

- (x) G.S.R. 473(E) published in Gazette of India dated the 20th May, 1994 together with an explanatory memorandum making certain amendments to the Central Excise Rules, 1944.

[Placed in Library, See No. LT 6002/94]

- (2) A copy of the Notification No. G.S.R.488(E) (Hindi and English versions) published in Gazette of India dated the 3rd June, 1994 regarding exemption to specified equipments, plants, live animals, office equipments, etc. from the levy of customs duties when imported by 100 percent Export Oriented Units in the horticulture/viticulture/animal husbandry/poultry and sericulture sectors under section 159 of the Customs Act, 1962.

[Placed in Library. See No. LT 6003/94]

- (3) A copy of the Appropriation Accounts, Indian Railways for the year 1992-93, Part I — Review (Hindi and English versions).

[Placed in Library. See No. LT6004/94]

- (4) A copy of the Appropriation Accounts, Indian Railways for the year 1992-93, Part-II — Detailed Appropriation Accounts (Hindi and English versions).

[Placed in Library. See No. LT/6005/94]

- (5) A copy of the Block Accounts (including Capital statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways for the year 1992-93 (Hindi and English versions).

[Placed in Library. See No. LT 6006/94]

- (6) A copy of the Appropriation Accounts (Union Government) of the Defence Services for the year 1992-93 (Hindi and English versions).

[Placed in Library. See No. LT 6007/94]

- (7) A copy of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

- (i) Report of the Comptroller and Auditor General of India — Union Government (No. 3 of 1994) for the year ended the 31st March, 1993 (National Capital Territory of Delhi).

[Placed in Library. See No. LT 6008/94]

- (ii) Report of the Comptroller and Auditor General of India —

Union Government (No. 8 of 1994) for the year ended the 31st March, 1993 — Defence Services (Army and Ordnance Factories).

[Placed in Library. See No. LT 6009/94]

- (iii) Report of the Comptroller and Auditor General of India — Union Government (No. 9 of 1994) for the year ended the 31st March, 1993 (Defence Services — Air Force and Navy).

[Placed in Library See No. LT 6010/94]

- (iv) Report of the Comptroller and Auditor General of India — Union Government (No. 11 of 1994) for the year ended the 31st March, 1993 (Other Autonomous Bodies).

[Placed in Library, See No. LT 6011/94]

- (8) A copy of the Securities and Exchange Board of India (Form of Annual Statement of Accounts and Records) Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 472(E) in Gazettee of India dated the 20th May, 1994 under section 31 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. See No. LT 6012/94]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Securities and Exchange Board of India for the year 1992-93.
- (ii) A copy of the Review (Hindi and English versions) by the

Government on the working of the Securities and Exchange Board of India for the year 1992-93.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No. LT 6013/94]

Annual Report, Annual Accounts and Review on the Working of National Council of Science Museums, Calcutta for 1991-92 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1991-92.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1991-92, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Museums, Calcutta, for the year 1991-92.

- (2) Statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (1) above.

Conservation and Museology, New Delhi, for the year 1992-93.

[Placed in Library, See No.LT 6014/94]

(3) (i) A copy of Annual Report (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1992-93.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No.LT 6016/94]

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Calcutta, for the year 1992-93, together with Audit Report thereon.

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1992-93.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council of Science Museums, Calcutta, for the year 1992-93.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Social Science Research, New Delhi, for the year 1992-93, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Social Science Research, New Delhi, for the year 1992-93.

[Placed in Library, See No.LT 6015/94]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 1992-93, alongwith Audited Accounts.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No.LT 6017/94]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Museum Institute of History of Art,

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1992-93, alongwith Audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1992-93.

- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library. See No.LT 6018/94]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1992-93, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1992-93.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library. See No.LT 6019/94]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1992-93.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Bombay, for the year 1992-93.

- (14) Statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (13 above).

[Placed in Library. See No.LT 6020/94]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kharagpur, for the year 1992-93.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kharagpur, for the year 1992-93.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library. See No.LT 6021/94]

- (17) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Institute of Technology Act, 1961:—

- (i) Annual Accounts of the Indian Institute of Technology, Bombay, for the year 1992-93, together with Audit Report thereon.

[Placed in Library. See No.LT 6022/94]

- (ii) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1992-93, together with Audit Report thereon.

- (18) Two statements (Hindi and English versions) showing

reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library. See No. LT 6023/94]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 1992-93.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jamia Millia Islamia New Delhi, for the year 1992-93.
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
- (21) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 1992-93, together with Audit Report thereon.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library. See No. LT 6024/94]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working

of the Board of Apprenticeship Training, for the year 1992-93.

- (24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library. See No. LT 6025/94]

- (25) (i) A copy of the Annual Accounts (Hindi and English versions) of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sant Longowal Institute of Engineering and Technology, Longowal, for the year 1992-93.
- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library. See No. LT 6026/94]

- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya, Gujarat, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahila Samakhya, Gujarat, for the year 1992-93.

- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library. See No. LT 6027/94]

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the North-Eastern Hill University, Shillong, for the year 1990-91.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

- (31) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1990-91, together with Audit Report thereon.

- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library. See No. LT 6028/94]

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1990-91.

- (ii) A copy of the Annual Accounts (Hindi and English

versions) of the Regional Engineering College, Srinagar, for the year 1990-91, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Srinagar, for the year 1990-91.

- (34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library. See No. LT 6029/94]

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1989-90.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1989-90, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Srinagar, for the year 1989-90.

- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library. See No. LT 6030/94]

(37) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 1991-92, together with Audit Report thereon.

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

[Placed in Library. See No.LT 6031/94]

(39) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1992-93.

(ii) A copy of the review (Hindi and English versions) by the Government on the working of the Visva-Bharati, Santiniketan, for the year 1992-93.

(40) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library. See No.LT 6032/94]

(41) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1989-90, together with Audit Report thereon.

(42) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library. See No.LT 6033/94]

(43) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1992-93, together with Audit Report thereon.

(44) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library. See No.LT 6034/94]

12.54 hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 13th May, 1994:

(1) The Appropriation (No. 2) Bill, 1994

(2) The Finance Bill, 1994

(3) The Rubber (Amendment) Bill, 1994

(4) The Institutes of Technology (Amendment) Bill, 1994